



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar.

Notification
Srinagar, 25th of October, 2019

SRO: 678.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the Jammu and Kashmir Services Selection Board for the Union Territory of Jammu and Kashmir, upon exclusion of the posts of Union Territory of Ladakh, shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By Order of the Governor.

25.10.19
(Dr. Farooq Ahmad Lone) IAS
Secretary to the Government,
General Administration Department

No. GAD(Ser)Genl/129/2019

Dated: 25.10.2019

Copy to the:

1. Advocate General, J&K.
2. Principal Accountant General, J&K
3. All Financial Commissioners.
4. Director General of Police, J&K.
5. All Principal Secretaries to the Government.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to the Government.
9. Chairperson, J&K Special Tribunal
10. Director General, IMPARD, J&K.
11. Divisional Commissioner, Jammu / Kashmir.
12. All Heads of Departments / Managing Directors.
13. All Deputy Commissioners.
14. Director, Estates, J&K.
15. Director, Achieves, Archaeology and Museums.

16. Director, Information, J&K.
17. Secretary, J&K Public Service Commission.
18. Secretary, J&K Legislative Assembly.
19. Secretary, J&K Services Selection Board.
20. General Manger, Government Press, Srinagar/ Jammu.
21. Private Secretaries to Advisor (K) / (G) / (S) / (KS) / (F) to the Governor.
22. Private Secretary to the Chief Secretary.
23. Private Secretary to Secretary to the Government, General Administration Deptt.
24. Government Order file/Stock file